

at Copenhagen, Denmark and their central IT infrastructure at the The Hague. The APM terminal achieved back normal performance parameters from the evening of 4th July, 2017.

(d) Major Ports have been advised to coordinate with National Cyber Security Coordinator (NCSC) for cyber security audit. NCSC has been requested to hold sensitisation workshop to help frame appropriate draft guidelines with respect to Cyber Security to be implemented by the ports. In addition, to prevent Ransomware attacks, Ministry of Electronics and Information Technology (MEITY) has also taken the following steps:

- i. Computer Emergency Response Team (CERT-In) has issued an advisory regarding detection and prevention of Petya Ransomware on its website on 27th June, 2017.
- ii. Computer Emergency Response Team (CERT-In) has issued a vulnerability note on its website suggesting information regarding vulnerabilities in Microsoft Windows Systems which have been exploited by Petya Ransomware alongwith remedial measures.
- iii. Free tools for detection and removal of bots including Petya Ransomware have been provided on the website of Cyber Swachhta Kendra (www.cyberswachhtakendra.gov.in)

Privatisation of cargo berths at Chennai Port

1734. SHRI T.K. RANGARAJAN: Will the Minister of SHIPPING be pleased to state:

- (a) whether there is any proposal to further privatise cargo berths at Chennai port;
- (b) if so, which berths are being considered by Government; and
- (c) whether the stakeholder and Tamil Nadu Government has been consulted before privatisation?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir.

- (b) and (c) Do not arise.

Dredging of Brahmaputra river

1735. SHRIMATI RANEE NARAH: Will the Minister of SHIPPING be pleased to state:

- (a) whether the Central Government and the Assam Government had signed an agreement for dredging the Brahmapura river;

(b) if so, whether any technical feasibility survey was conducted before the signing of the agreement; and

(c) the total estimated project cost of dredging Brahmaputra river?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) No, Sir. However, a tripartite agreement among Inland Waterways Authority of India, Government of Assam and National Highways Authority of India (NHAI) was executed for using the dredged material from National Waterways in Assam for road construction by NHAI within the state boundaries.

(b) and (c) Questions do not arise.

Port development projects

1736. SHRI R. VAITHILINGAM: Will the Minister of SHIPPING be pleased to state:

(a) the present status of various port development projects, year-wise and Statewise, including those in the State of Tamil Nadu;

(b) whether there is any delay in the development of ports;

(c) if so, the details thereof and the reasons therefor;

(d) the details of ports in the country where upgradation and expansion works are not being carried out, as per plans, along with the reasons therefor, including, Tamil Nadu; and

(e) the steps taken by Government to have effective implementation of all such projects?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) to (c) State-wise present status of various Port Development projects for last three years is given in the Statement (*See* below).

(d) Expansion and upgradation work have been carried out in all Major Ports including those in the State of Tamil Nadu.

(e) Annual target for implementation of port development projects is fixed and the progress is reviewed periodically. Due to close monitoring, targets fixed were achieved successfully during the last three years.